

## **PUBLIC NOTICE**

“A public hearing by National Human Rights Commission on the problems and grievances of Scheduled Castes and Scheduled Tribes shall be held at Hyderabad, Telengana on 26<sup>th</sup> March, 2020. Those persons belonging to Scheduled Castes and Scheduled Tribes, downtrodden and people of under privileged community, who have a complaint of atrocity committed by a public servant or of negligence by a public servant in prevention of atrocity may send their complaints to the Commission by **Registered Post** or by **Speed Post** at the following address:

Registrar

National Human Rights Commission,

Manav Adhikar Bhawan, Block-C,

GPO Complex, INA

New Delhi-110023

The complainants must invariably mention their mobile numbers/e-mail id etc. in the complaint for facilitating communication with them. The complaints can also be sent by mail on the following e-mail ids.

[registrar-nhrc@nic.in](mailto:registrar-nhrc@nic.in)

[jrlawnhrc@nic.in](mailto:jrlawnhrc@nic.in)

Or FAX No. [011-24651332](tel:011-24651332)

24651334

The complaints should reach the Commission latest by 11<sup>th</sup> March, 2020.

It will also be open to the complainant to submit his complaint through the nearest Common Service Centre using NHRC portal ([hrcnet.nic.in](http://hrcnet.nic.in))

Such complaints as are deemed fit for enquiry shall be taken up at the public hearings. The parties shall be informed in due course about the date and venue of public hearing.